

इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश के उत्तराखंड क्षेत्र में विभिन्न खनिज भण्डारों की क्या सम्भावनायें हैं ;

(ख) इस समय इन खनिज भण्डारों का कितने प्रतिशत विदोहन किया गया है ; और

(ग) इस बारे में उपेक्षा बरतने के क्या कारण हैं ?

इस्पात और खान मंत्रालय के राज्य मंत्री (श्री एन० के० पी० साल्वे) : (क) उत्तर प्रदेश के उत्तराखंड क्षेत्र में की गई खोज के फलस्वरूप इस क्षेत्र में खनिज निक्षेपों के निम्नलिखित भण्डार होने का अनुमान है—

(1) सभी ग्रेड लाइमस्टोन	693 मि० टन
(2) अवर्गीकृत श्रेणी का डोलोमाइट	114 मि० टन
(3) सीसा, जस्ता, तांबा अयस्क	1.03 मि० टन
(4) मैगनेसाइट	173 मि० टन
(5) राक फास्फेट	31.32 मि० टन
(6) टेलक/सोपस्टोन/स्टेटाइट	लगभग 5.80 मि० टन

(ख) और (ग) : इस क्षेत्र में इस समय निकाले गए खनिज हैं—लाइमस्टोन, मैगनेसाइट/टेलक तथा राक फास्फेट । केन्द्रीय सरकार के उपक्रम भारत रिफ्रेक्ट्रीज लि० ने मैगनेसाइट के दोहन हेतु काफी बड़ा क्षेत्र खनन पट्टे पर लिया है । अलमोड़ा जिले में एक मैगनेसाइट सोपस्टोन

आधारित उद्योग स्थापित करने के प्रस्ताव पर कुमायूं मंडल विकास निगम के साथ बात चल रही है । इस प्रयोजन हेतु निगम ने 10 वर्ग कि०मी० क्षेत्र पर पूर्वोक्षण लाइसेंस हेतु आवेदन किया है । केन्द्रीय सरकार के उपक्रम पाइराइट्स, फास्फेट्स एंड केमिकल लि० फास्फेटिक चट्टानों का प्राकृतिक उर्वरक के रूप में सीधे उपयोग किए जाने हेतु दोहन कर रहा है । इसके अलावा प्राइवेट पार्टियां भी इनमें से कुछ निक्षेपों के दोहन में लगी हैं ।

Resources to fund research and Development in the Automobile Industry

3751. SHRI K. MALLANNA : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have decided to mobilise resources to fund Research and Development in the automobile industry so as to retain technological contemporariness ; and

(b) if so, the details of the facts in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S.M. KRISHNA) : (a) and (b). A proposal has been mooted to mobilise resources to fund Research and Development in the automobile industry. The modalities for mobilising resources in this regard would be evolved in consultation with the industry and concerned Government Departments, after the proposal has been accepted by them in principle.

Power Failure in Bombay and other Parts of Maharashtra

3753. PROF. MADHU DANDAVATE : Will the PRIME MINISTER be pleased to state :

(a) whether working of the Tarapur Plant was responsible for the break down of electric power in Bombay and other parts of Maharashtra ; and

(b) if so, what steps have been taken to avoid recurrence of such power failure in future ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) No, Sir.

(b) Does not arise.

Number of Incidents of Violence

3754. SHRI ANANDA PATHAK : Will the Minister of HOME AFFAIRS be pleased to state the number of incidents of violence reported in the States during the last one year State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : The information is being collected and will be laid on the Table of the House.

Ration Money Paid to R.P.F., C.R.P.F., B.S.F. and Delhi Police

3755. SHRI RAM JETHMALANI : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 5167 on 23 December, 1981 re : ration money paid to RPF, CRPF, BSF and Delhi Police and state :

(a) whether the Non-gazetted police men of Delhi are not entitled for ration subsidy like that given to those in CRPF and BSF ;

(b) whether Rs. 4/- only is given as lunch/dinner allowance to Delhi Police (while Rs. 5/- is given to W.B. Police) if they work for more than 9 hours on duty ;

(c) whether this allowance is limited to only for 25 days in a year ; and

(d) if so, what about the lunch/dinner expenditure if a Delhi Police man is required to be on duty for more than 9 hours each time for more than 25 days in a year ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) The non-gazetted Delhi Police personnel are not entitled to ration subsidy.

(b) and (c). The Delhi Police personnel up to the rank of Assistant Sub-Inspector are entitled to diet allowance of Rs. 4/- per head when they are deployed for duty beyond 9 hours. The payment of this allowance, however, is restricted to 25 days per annum per head. In Calcutta, the West Bengal Government give to the police personnel of and below the rank of Sub-Inspector/Sergeants, cash allowance in lieu of cooked food at the rate of Rs. 5/- per day in case they perform duty exceeding 8 hours at a stretch.

(d) In order to compensate for such extra work, the non-gazetted personnel of Delhi Police are also entitled to one month's extra pay per annum.

Subsidy on rice to Karnataka State

3756. SHRI G.Y. KRISHNAN : Will the Minister of PLANNING be pleased to state :

(a) whether any decision on the request of Karnataka Government has been taken for giving subsidy on rice ; and

(b) if so, efforts being made to ensure that funds for various plans are not diverted for subsidy and the projects under the Plan Schemes do not suffer in that State ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) No request for grant of subsidy on rice has been received from the Government of Karnataka.

(b) Does not arise.

Purchase of a crane by HMT, Bangalore

3757. KUMARI PUSHPA DEVI SINGH : Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 9944 on 4 May, 1983 regarding